

## REPORTS OF THE COMMITTEE ON PETITIONS

SHRI SHYAMAL CHAKRABORTY (West Bengal): Sir, I beg to present the following Reports (in English and Hindi) of the Committee on Petitions:—

- (i) One Hundred and Thirty-third Report on the petition signed by Shri Gurjit Singh praying for imposition of certain reasonable restrictions on the use of mobile phone; and
- (ii) One Hundred and Thirty-fourth Report on the petition signed by Jainacharya Shri Vijay Ratnasundersuri praying for exemption to certain categories of charitable organizations from payment of income-tax on receipt of anonymous donations.

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## REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON HOME AFFAIRS

SHRI PRASANTA CHATTERJEE (West Bengal): Sir, I beg to present a copy each of the following Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Home Affairs:—

- (i) One Hundred and Fortieth Report on Action Taken by Government on the Observations/Recommendations contained in the One Hundred and Thirty Second Report on Demands for Grants (2008-09) of the Ministry of Home Affairs;
- (ii) One Hundred and Forty-first Report on Action Taken by Government on the Observations/Recommendations contained in the One Hundred and Thirty Third Report on Demands for Grants (2008-09) of the Ministry of Development of North- Eastern Region; and
- (iii) One Hundred and Forty-second Report on Implementation of Central Scheme of Modernisation of Prison Administration.

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## REPORT OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

**सुश्री अनुसुइया उइके** (मध्य प्रदेश): महोदय, मैं “भारत संचार निगम लिमिटेड (बी.एस.एन.एल.) में अनुसूचित जातियों और अनुसूचित जनजातियों के लिए आरक्षण और नियोजन” के संबंध में अनुसूचित जातियों और अनुसूचित जनजातियों के कल्याण संबंधी समिति के सैंतीसवें प्रतिवेदन की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखती हूँ।

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## REPORT OF THE PUBLIC ACCOUNTS COMMITTEE

DR. K. MALAISAMY (Tamil Nadu): Sir, I lay on the Table a copy (in English and Hindi) of the Eighty-fourth Report of the Public Accounts Committee (2008-2009) on Action Taken on its Fifty-fourth Report (Fourteenth Lok Sabha) on Excesses over Voted Grants and Charged Appropriations (2005-2006).